Quantity in MMT

Value in Rs. Crores and million US Dollars

| | Quantity | | Value |
|--------------------|----------|-------|-----------|
| | | Rs. | US Dollar |
| Crude | 26.85 | 11086 | 3288.3 |
| Petroleum Products | 20.041 | 12248 | 3634.3 |
| Total | 46.891 | 23334 | 6922.6 |

- (c) Import of crude oil and petroleum products is done both under term-contracts with the National Oil Companies of the oil producing countries and through spot purchases. Efforts are always to maximise imports through term contracts for security of supplies to the extent possible. Spot purchase is decided based on requirement from time to time.
- (d) The weighted average cost of imported crude from all sources during the period between April-December 1995 is as under:

| (Provisional) | | | | |
|---------------|---|--|--|--|
| | - | | | |

| | Rate/MT (in US \$) | Rate/MT (in Rs.) |
|-----------|-----------------------|---------------------|
| Crude Oil | 120.68 | 4016.13 |

TADA Cases

438. SHRI HARIN PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Review Committees have completed the work of review of pending TADA cases;
 - (b) if so, the details thereof; and
 - (c) the outcome of the review?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): (a) to (c). As per the direction of the Supreme Court the Central Govt. as well as State Govts. have constituted Review Committees. The meetings of these Review Committees are being held periodically and cases are being reviewed. A Statement of TADA cases reviewed by the State Govts. and persons discharged from TADA Provisions is attached.

STATEMENT

| SI.No. | Name of the State/UT | Total No. of case reviewed and either cancelled/with-drawn/filed or TADA provisions dropped. | No. of persons discharged from TADA Provision etc. |
|--------|----------------------|--|--|
| 1 | 2 | 3 | .4 |
| 1. | Andhra Pradesh | 502 | 208 |
| 2. | Arunachal Pradesh | 16 | 15 |

| SI.No. | Name of the State/UT | Total No. of case reviewed and either cancelled/with- drawn/filed or TADA provisions dropped. | No. of persons discharged from TADA Provision etc. |
|--------|----------------------|--|---|
| 1 | 2 | 3 | 4 |
| 3. | Assam | 1844 | 2229 |
| 4. | Bihar | 59 | 754 |
| 5. | Gujarat | 310 | 708 |
| 6. | Goa | - | - |
| 7. | Haryana | 67 | 47 |
| 8. | H.P. | 1 | - |
| 9. | J & K | 4865 | 23 |
| 10. | Kamataka | 22 | 51 |
| 11. | Kerala | - | |
| 12. | Manipur | 537 | 92 |
| 13. | M.P. | 134 | 90 . |
| 14. | Maharashtra | 339 (272) | 507 |
| 15. | Meghalaya | 7 | • |
| 16. | Punjab | 422 | 2819 |
| 17. | Rajasthan | 60 | 87 |
| 18. | Tamil Nadu | 16 | 51 |
| 19. | U.P. | 201 | 376 |
| 20. | West Bengal | - | - |
| 21. | Chandigarh Admn. | . 5 | 8 |
| 22. | NCT Delhi | 836 | 451 |
| | Total | 10176 | 8516 |